

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 13th day of July, 2021

Original Application No. 330/00468/2021
(U/S 19, Administrative Tribunals Act, 1985)

Present:

Hon'ble Mr. Devendra Chaudhry, Member-(Administrative)

Nausad Ali
S/o Late Babu Khan,
R/o Village Kareha, Post Karchhana,
District Prayagraj.

.....Applicant

By Advocate: Shri Vinod Kumar.

Versus

1. Union of India through General Manager, North Central Railway Subedarganj Prayagraj (Allahabad).
2. Divisional Railway Manager (P) North Central Railway, Allahabad Division, Allahabad.

-----Respondents

By Advocate: Shri Shesh Mani Mishra.

ORDER

Undersigned has joined this Bench online through video conferencing. Shri Vinod Kumar, learned counsel for the applicant and Mr. Shesh Mani Mishra, learned counsel for the respondents both are present on line through video conferencing.

2. Heard Id the counsels for both the parties at admission stage.
3. The matter concerns appointment under the medical decategorisation of father of the applicant.
4. It is submitted that the applicant has been submitting representations for long but the same have not been considered by the respondents, the latest representation being of 31.12.2019 (Annexure -7).
5. Learned counsel for the applicant submitting that the interest of justice will be served if the representation of the applicant is directed to be decided by the respondents in a time bound manner.
6. Learned counsel for the respondents has no objection to the aforesaid prayer of the applicant.
7. Accordingly, it is directed that the representation of the applicant dated 31.12.2019 (Annexure 7) be disposed of by the respondents by passing a reasoned and speaking order within a period of three months from the date of receipt of a certified copy of this order.
8. The order so passed shall be communicated to the applicant without any delay.

9. It is made clear that I have not expressed any opinion on merits of the case.

10. The OA is disposed of at the admission stage, accordingly.

11. No costs.

(Devendra Chaudhry)
Member (Administrative)

/Shashi/